

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 2203 of 2014

Shyam Sunder Nath Roy ... Petitioner  
Versus

The State of Jharkhand through the CBI ... Opposite Party

**Coram: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

For the Petitioner : Mr. Rahul Kumar, Adv.  
For the CBI : Mr. Rohit Sinha, Adv.

**06 / 24.06.2020** Heard the parties through Video Conferencing.

Learned counsel appearing for the petitioner, after some argument, seeks permission of the Court to withdraw this petition with the liberty to raise all the grounds agitated in the Criminal Miscellaneous Petition before the trial court at an appropriate stage.

Prayer is allowed.

Accordingly, this Criminal Miscellaneous Petition is dismissed as withdrawn.

(ANIL KUMAR CHOUDHARY, J.)

Smita/-